

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. 47
TO BE ANSWERED ON FEBRUARY 06, 2025**

AMRUT 2.0

**NO. 47. Shri Mitesh Patel Bakabhai:
Shri Hasmukhbhai Somabhai Patel:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the details and the objectives of the Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0); and

(b) the current status of project implementation under the mission including the number of completed, ongoing and tendered projects?

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI MANOHAR LAL)

(a & b): A statement is laid on the table of the House.

**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (b) OF THE
LOK SABHA STARRED QUESTION NO. *47 DUE FOR ANSWER IN THE
LOK SABHA ON 06 FEBRUARY 2025 REGARDING “AMRUT 2.0”**

(a) & (b): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 scheme has been launched on 01 October, 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. The Mission aims to provide water tap connections to households in all statutory towns. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies, development of green spaces and parks, etc are other components of the Mission. The mission focuses on Information Education & Communication (IEC), adopting latest technologies through Start-ups and preparation of Aquifer Management Plans for cities. The reform agenda of the Mission provisions for use of recycled treated used water to meet at least 20% of total city water demand; 24x7 water supply with 'Drink from tap' (DFT) facility; Geographic Information System (GIS) based master plans of the cities and raising funds through issuance of municipal bonds.

Under AMRUT 2.0, States/UTs have involved citizens in water quality monitoring, AMRUT Mitra initiative has been launched to actively involve women SHG groups in the water sector. "Jal Hi AMRIT" is a sub-scheme under AMRUT 2.0 reforms, aims to incentivize states and UTs to efficiently manage sewage treatment plants for recyclable treated water meeting environmental standards. The total indicative outlay for AMRUT 2.0 is ₹2,77,000 crore including total Central assistance of ₹76,760 crore for five years.

Under AMRUT 2.0, States/UTs are empowered to select, design, approve, prioritise, implement and monitor the projects within the broad framework of Mission guidelines. Ministry of Housing and Urban Affairs (MoHUA) approves State Water Action Plans (SWAPs) under AMRUT 2.0 as per recommendation of State High Power Steering Committee (SHPS) headed by Chief Secretary of the States/ UTs. The responsibility of project implementation lies with the concerned State Government/ UTs. Major projects taken-up under AMRUT 2.0 are large infrastructure projects in water and sewerage sector with longer gestation periods.

Under AMRUT 2.0, Central assistance of ₹ 66,750 crore has been allocated for the projects, out of which ₹64,071.09 crore has already been approved to the States/ UTs. Under AMRUT 2.0, a total of 8,887 projects worth ₹1,89,188 crore (including Operations & Maintenance cost) have been approved by MoHUA. As reported by State/ Union Territories (UTs) on AMRUT 2.0 portal (as on 27.01.2025), contracts worth ₹92,284.01 have been awarded for 5,383 projects. Total works worth ₹27,183.78 crore have been physically completed and ₹20,834.92 crore expenditure has been incurred.

Approved projects under AMRUT 2.0 covers 408 lakhs tap new/serviced connections & 154 lakhs sewer new/serviced connections and includes water treatment plant of capacity 10,647 Million Liters per Day (MLD) & sewage treatment plant of capacity 6,739 MLD through augmentation and creation. Outcomes of these approved projects also include creation of 1.24 lakh Kilometre (KM) of water network & 35,332 KM of sewer network.
